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BENCH-II

Admission

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (IB).No. 318/KB/2017

**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4<sup>th</sup> July, 2017, 10.30 A.M**


Name of the Company		Arun Kumar Jain -Vs- Maa Tara Industrial Complex Pvt Ltd		
Under Section		<b>9</b> <b>IBC</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

04.07.2017- CP (IB) No.318(IB)/2017 – Arun Kumar Jain Vs. Maa Tara Industries Complex Pvt. Ltd.

ORDER

None appeared from both sides.

Fixed on 28.07.2017.

  
MANORAMA KUMARI  
MEMBER(J)